

अति पिछड़ा पार्टी

बड़ी पहाड़ी, सोहसराय, नालन्दा - 803118

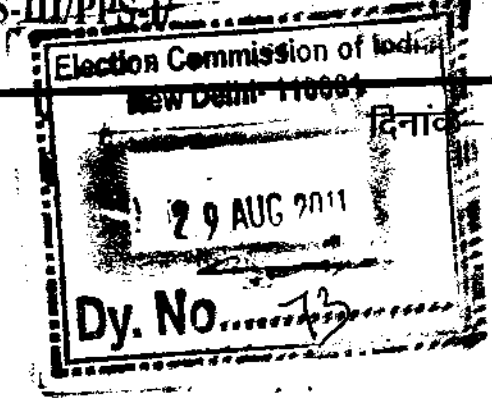
1635

Dy No 219/PPS
29-11

शैलेश कुमार

No. 56/12/2007/JS-III/PPS-I

राष्ट्रीय अध्यक्ष



DESCRIP

पत्रांक - 03 / 211

सेवा में,

भारत निर्वाचन आयोग
नई दिल्ली-110001

विषय-

भा० नि० आ० पत्रांक:- फा संख्या 56/ विविध /2011/ रा०
द० अनु०-II दिनांक 14 जुलाई 11 के आलोक में ।**अद्यतन सूचना**

लोक प्रतिनिधित्व अधिनियम 1951 की धारा - 29

- 29 - क - पार्टी का नाम - पूर्ववत (अपरिवर्तित)
29 - ख - प्रधान कार्यालय का राज्य-पूर्ववत (अपरिवर्तित)
29-ग-पता - पूर्ववत - (अपरिवर्तित)
- दल का वार्षिक वित्तिय लेखा - वित्तिय लेखा सहित करनिर्धारण वर्ष- क-2009-10 एवं ख - 2010-11 फार्म न०-आई टी आर-4 (रिटर्न दाखिल) की सत्यापित प्रति संलग्न है।

नोट :- निर्वाचन आयोग अंकेक्षक नियुक्त करे ताकि अंकेक्षण कराया जाय।

- निर्वाचन संचालन नियम 1961 धारा 85 ख -
अति पिछड़ा पार्टी को प्राप्त अंशदान - 0 (शुन्य)
दल (पार्टी) के संविधान में किए गए संशोधन = 0 (शुन्य)

No. 56/12/2007/JS-III/PPS-I

शैलेश कुमार
भवदीय

Government of India



INCOME-TAX DEPARTMENT

ACKNOWLEDGEMENT

Received with thanks from ATI PICHHARA PARTY (I.T.O - I) a return of income and/or return of fringe benefits in Form No. ITR 4 for assessment year 20010 having the following particulars.

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PERSONAL INFORMATION	Name ATI PICHHARA PARTY		PAN AJAJJA116269
	Flat/Door/Block No	Name Of Premises/Building/Village BARH PAHARI	
	Road/Street/Post Office 1 SOH SARAI	Area/Locality BIHAR SHARIF	
	Town/City/District NALANDA	State BIHAR	
Designation of Assessing Officer (Ward/Circle)			

COMPUTATION OF INCOME AND TAX THEREON	1	Gross total income	1	47000
	2	Deductions under Chapter-VI-A	2	/
	3	Total Income	3	47000
	3a	Current Year loss (if any)	3a	/
	4	Net tax payable	4	/
	5	Interest payable	5	/
	6	Total tax and interest payable	6	NR
	7	Taxes Paid		
	a	Advance Tax	7a	
	b	TDS	7b	
c	TCS	7c		
d	Self Assessment Tax	7d		
e	Total Taxes paid (7a+7b+7c+7d)	7e	NR	
8	Tax Payable (6-7d)	8	/	
9	Refund (7c-6)	9	/	
10	Value of Fringe Benefits	10	/	
11	Total fringe benefit tax liability	11	/	
12	Total interest payable	12	/	
13	Total tax and interest payable	13	/	
14	Taxes Paid			
a	Advance Tax	14a		
b	Self Assessment Tax	14b		
c	total Taxes Paid (14a + 14b)	14c	NR	
15	Tax Payable (13-14c)		/	
16	Refund (14c - 13)		/	

Receipt No. **2211011400**
Date

Seal and Signature of receiving official
OFFICE OF THE INCOME TAX OFFICER WARD-I RECEIVED
1 FEB 2011
BIHARSHARIF

TRUE COPY

श्रीमती अति पिछड़ा पार्टी
26/8/11
अध्यक्ष
अति पिछड़ा पार्टी

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Statement of ATI PICHHARA PARTY

Name of assessee:- ATI PICHHARA PARTY

Establish of date :- 8/8/2007

Permanent account No. :- A/A/AJ/A1626Q [AAAJA1626Q]

Permanent Address :- Mchalla - Bari Pahari, P.S. Sohsarai,

Dist. Nalanda (Bihar)- 803118

Nature of party work:- Political party.

Assessment year :- 2009-10

Financial year :- 2010-11

Account of ATI PICHHARA PARTY

Income of assessee for member fee :- 47000/-

Total Income :-

47000/-

Expence for advantagement & others :-

46052

Balance :-

948

In tax payable :-

NIL

DATE:- 1.2.11

TRUE COPY

श्री लक्ष्मण कुमार
26/8/11

अध्यक्ष

अति पिछड़ा पार्टी



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Government of India



INCOME-TAX DEPARTMENT

ACKNOWLEDGEMENT

Received with thanks from I.T.O WARD-I a return of income in Form No. ITR 4 for assessment year 2010-11, having the following particulars.

PERSONAL INFORMATION	Name ATI PICHHARA PARTY		PAN AAAJA16260	
	Flat/Door/Block No		Name Of Premises/Building/Village BARI PAHARI	
	Road/Street/Post Office SOH SARAI		Area/Locality BIHAR SHARIF	
	Town/City/District NALANDA		State BIHAR	Status (fill the code) 11
	Designation of Assessing Officer (Ward/ Circle) BIHAR SHARIF		Original or Revised	
COMPUTATION OF INCOME AND TAX THEREON	1	Gross total income	1	54000/-
	2	Deductions under Chapter-VI-A	2	
	3	Total Income	3	54000/-
	3a	Current Year loss (if any)	3a	
	4	Net tax payable	4	
	5	Interest payable	5	
	6	Total tax and interest payable	6	
	7	Taxes Paid		
		a Advance Tax	7a	
		b TDS	7b	
	c TCS	7c		
	d Self Assessment Tax	7d		
	e Total Taxes Paid (7a+7b+7c+7d)	7e	NR	
8	Tax Payable (6-7e)	8		
9	Refund (7e-6)			
Receipt No Date		Seal and Signature of Assessing Officer		
2211000226		<div style="border: 2px solid black; padding: 5px; text-align: center;"> OFFICE OF THE INCOME TAX RECEIVED 03 MAY 2011 BIHARSHARIF </div>		

TRUE COPY

अति पिछड़ा पार्टी
26/5/11
अध्यक्ष

अति पिछड़ा पार्टी

Statement of ATI PICHHARA PARTY. 1639

Name of assessee :- ATI PICHHARA PARTY.

Date of establish :- 8.8.07.

Permanent account No :- AAAJA 1626 B

Permanent Address :- Mohalla, Barzi Pahari
P.S - Soh Sarai, DT. Nalanda

Nature of work :- Political work.

Assessment year :- 2010 - 2011

Financial year :- 2011 - 2012

Account of ATI PICHHARA PARTY.

In Come from party Join Member fee :-	54000/-
Total Income	<u>54000/-</u>
Expence for media & advertisement & other's (-)	52050/-
Balance :-	<u>1950/-</u>
In Come tax payable	NR

TRUE COPY

श्री लेश कुमार
26/8/11
अध्यक्ष

अति पिछड़ा पार्टी

